

Declaration of Assets and Liabilities

Year....2020-21.....

I,....**Sachidanand kumar**.... son/daughter/wife of ... Sri Ram Shnehi singh.....
aged.....45..... years, belonging to **Stenographeer & Private Secretary services** and
presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give
herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

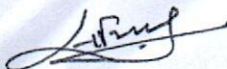
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Abha Kumari	Abhishek Anand		
	Cash	25,500=00	16,000=00	-	-	-
(ii)	Deposits in Banks, financial Institutions And Non-Banking Financial Companies	State Bank of India BVM, patna Total Rs. 40,000/- Icici Bank-5,000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1.517712776 Rs. 2,000/-p.a 2.513857679 Rs.1,663/-p.a 3.515982529 Rs.1992/-p.a 4.517712776 Rs. 1983/-p.a	LIC Policy No 1.517701262 Rs.12,010/p.a	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motorcycle BR01BK-9782		-	-	-
(vi)	Jewellery (give details of weight and value)	70 gm Gold	350 gm Gold 3,500 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-		-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		6000 Sq' Bairiya, Patna	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-		
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2021
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal personal Loan	11,50,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

L. G. Singh

	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2020-21 Income Tax Rs. 61,689 /- PAN No. ASWPK7670C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

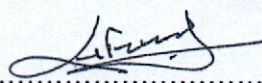
Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee : **Sachidanand Kumar....**

Designation:..... Private Secretary.....

Department.....Bihar Vidhan Sabha, Patna

Place:.....Patna.....

Date:....1.2.21.21.21.21

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.